

F.No. J-11017/20/2018-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 19th November, 2018

ORDER

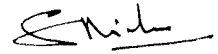
The President is pleased to engage **Shri S. S. Pajaniradja**, Advocate as Central Government Counsel to represent, exclusively, the Administration of Union Territory of Puducherry before the High Court of Madras at Chennai, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

High Court of Madras at Chennai
Central Government Counsel

Name of Advocate (Shri)	Contact details	Enrollment number
S. S. Pajaniradja	No. 59, Sundara Maistry Street, Kuyavarpalayam, Pondicherry -13. Mob: 9443215464, 8220015464 Tel. 0413-2204140 Email: pajaniradjassp@gmail.com	MS/76/1993

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 25(3)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

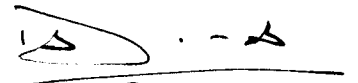
3. Hindi version of this order will follow.



(S. R. Mishra)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Secretary, Law Department, 'B' Block, 1st Floor, Chief Secretariat Complex, Goubert Avenue, Beach Road, White Town, Puducherry-605001.
3. The Incharge, Branch Secretariat, Chennai (Tamilnadu).
4. Shri G. Rajagopalan, ASGI, Madras High Court.
5. Shri G. Karthikeyan, Asstt. SGI, Madras High Court at Chennai.
6. Shri V. Kathirvelu, Asst. SGI, Madras High Court, Madurai Bench.
7. The Registrar, Madras High Court, Chennai (Tamil Nadu).
8. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
9. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in